

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PASTA LIFESTYLE SOLUTIONS
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Pasta Lifestyle Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/04/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies- Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2015PTC278682
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-5, LGF, Lajpat Nagar-III Delhi New Delhi DL 110024
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	02/09/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Pawan Kumar Agrawal Address : 40/55, First Floor, CR Park, New Delhi-110017 Contact No. : 9971761073 Email Id : irp@ppglegal.com Regn No. IBBI/IPA-001/IP-P00852/2017-18/11435
8.	LAST DATE FOR SUBMISSION OF CLAIMS	01/10/2022

Notice is hereby given that the Pasta Lifestyle Solutions Private Limited has commenced voluntary liquidation on 02nd day of September, 2022.

The stakeholders of Pasta Lifestyle Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 01st day of October, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05/09/2022
Place: New Delhi

(Pawan Kumar Agrawal)
Regn No. IBBI/IPA-001/IP-P00852/2017-18/11435



अनुसूची-1

प्रपत्र ए

सार्वजनिक उद्घोषणा

[भारत दिवाला तथा दिवालिया मंडल (स्वैच्छिक परिसमापन प्रक्रिया) विनियमन, 2017 के विनियमन 14 के अंतर्गत]

पास्ता लाइफस्टाईल सॉल्यूशन्स प्राइवेट लिमिटेड के स्ट्रेकधारकों के ध्यानार्थ

1. कॉर्पोरेट ऋणधारक का नाम	पास्ता लाइफस्टाईल सॉल्यूशन्स प्राइवेट लिमिटेड
2. कॉर्पोरेट ऋणधारक के निगमन की तिथि	01.04.2015
3. वह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट ऋणधारक निगमित/पंजीकृत है	कम्पनी रजिस्ट्रार-दिल्ली
4. कॉर्पोरेट पहचान संख्या/कॉर्पोरेट ऋणधारक का सीमित दायित्व पहचान संख्या	U74999DL2015PTC278682
5. कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय सी-5, एलजीएफ, लाजपत नगर-II, दिल्ली, नई दिल्ली तथा प्रधान कार्यालय (यदि कोई हो) का डीएल 110024 पता	
6. कॉर्पोरेट ऋणधारक के संदर्भ में दिवाला आरंभ होने की तिथि	02.09.2022
7. परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर तथा पंजीकरण संख्या	नाम: पवन कुमार अग्रवाल पता: 40/55, प्रथम तल, सीआर पार्क, नई दिल्ली-110017 सम्पर्क नं.: 9971761073 ईमेल आईडी: irp@ppglegal.com पंजी. सं. IBBI/PA-001/IP-P00852/2017-18/11435
8. दावे जमा करने की अंतिम तिथि	01.10.2022

एतद्वारा सूचित किया जाता है पास्ता लाइफ स्टायल सॉल्यूशन्स प्राइवेट लिमिटेड ने 2 सितम्बर, 2020 को स्वैच्छिक परिसमापन शुरू किया है।

एतद्वारा पास्ता लाइफस्टाईल सॉल्यूशन्स प्राइवेट लिमिटेड के स्ट्रेकधारकों को निर्देश दिया जाता है कि आइटम नं. 7 में वर्णित पते पर परिसमापक के पास 1 अक्टूबर, 2022 को या उससे पूर्व अपने दावे का प्रमाण जमा करें। फाइनांसियल क्रेडीटर्स केवल इलेक्ट्रॉनिक पद्धति से ही अपने दावे का प्रमाण जमा कर सकते हैं। अन्य सभी क्रेडीटर्स व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से अपने दावे का प्रमाण जमा कर सकते हैं। दावे का गलत या भ्रामक प्रमाण जमा करने पर दंडित किया जा सकता है।

हस्ता./-

तिथि: 6.9.2022

स्थान: नई दिल्ली

(पवन कुमार अग्रवाल)

पंजी. सं. IBBI/PA-001/IP-P00852/2017-18/11435

SCHEDULE-1 FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF PASTA LIFESTYLE SOLUTIONS PRIVATE LIMITED		
1.	NAME OF CORPORATE PERSON	Pasta Lifestyle Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/04/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies- Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2015PTC278682
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-5, LGF, Lajpat Nagar-III Delhi New Delhi DL 110024
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	02/09/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Pawan Kumar Agrawal Address : 40/55, First Floor, CR Park, New Delhi-110017 Contact No. : 9971761073 Email Id : irp@ppglegal.com Regn No. IBBI/IPA-001/IP- P00852/2017-18/11435
8.	LAST DATE FOR SUBMISSION OF CLAIMS	01/10/2022
Notice is hereby given that the Pasta Lifestyle Solutions Private Limited has commenced voluntary liquidation on 02 nd day of September, 2022. The stakeholders of Pasta Lifestyle Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 01 st day of October, 2022, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Sd/- (Pawan Kumar Agrawal) Date: 06/09/2022 Place: New Delhi Regn No. IBBI/IPA-001/IP-P00852/2017-18/11435		